

website

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

The following transfers & postings are made in official exigency also, with immediate effect :-

S.No	Name of Officials (Sh./ Ms.)	From	To
1	Mohini EC- 46387764	JA/ Ahlmad in the Court of Ms. Pooja Aggarwal, Ld. POLC.	JA/ Ahlmad in the Court of SH. Sanjay Khanagwal, Ld. Spl. Judge, PC Act, CBI.
2	Ganesh Kumar EC: 12722/ 66511906	JA/ Ahlmad in the Court of Sh. Sanjay Khanagwal, Ld. Spl. Judge, PC Act, CBI.	JA/ Ahlmad in the Court of Ms. Pooja Aggarwal, Ld. POLC.
3	Sachin EC :- 79006173	PA in the Court of Sh. Amitabh Rawat, Ld. Spl. Judge, PC Act, CBI.	PA in the Court of Ms. Pooja Aggarwal, Ld. POLC.
4	Jyoti Bhatia EC :- 3095	PA in the Court of Ms. Pooja Aggarwal, Ld. POLC.	PA in the Court of Sh. Amitabh Rawat, Ld. Spl. Judge, PC Act, CBI.
5	Munish Jarul EC- 80302511	Chowkidar in Caretaking Branch, RADC	Orderly/ Chowkidar in the Court of Ms. Jyoti Kler, Ld. Spl. Judge, PC Act, CBI.
6	Deepak Kumar EC- 84665311	Orderly in the Court of Ms. Jyoti Kler, Ld. Spl. Judge, PC Act, CBI.	Peon in Office Pool, RADC.
7	Bhawna Gulati, JJA E.C: 80284706	Asstt. Ahlmad in the court of Ms. Deepali Sharma, Spl. Judge (PC Act) CBI, RACC Asstt. Ahlmad in the court of Sh. Bhupinder Singh, Spl. Judge (PC Act) CBI, RACC	Asstt. Ahlmad/JJA in the Vacant Court earlier presided over by Sh. Ajay Goel, Ld. POIT-1.
8	Pankaj Kaushik EC- 10582294	Asstt. Ahlmad/JJA in the Vacant Court earlier presided over by Sh. Ajay Goel, Ld. POIT-1.	Asstt. Ahlmad in the court of Ms. Deepali Sharma, Ld. Spl. Judge (PC Act) CBI, RACC Asstt. Ahlmad in the court of Sh. Bhupinder Singh, Ld. Spl. Judge (PC Act) CBI, RACC

**Note :-** 1. Sh. Narender Kumar, EC- 12069, JA, Record Room & Digitization Cell, RADC is hereby directed to work for 10 days in the Court of Sh. Ashwani Kumar Sarpal, Ld. Spl. Judge, PC Act, CBI on temporary basis and re-join his duties in Record Room & Digitization Cell thereafter.

2. In partial modification of order dated 04.04.2024, Sh. Surendra Prasad Mandal, JA, Administration Branch is hereby appointed Link Protocol Officer of RADC instead of Link PRO. Rest of the order remains unchanged.

**Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.**

28/23/H

*Bhandari*

(ANJU BAJAJ CHANDNA)  
Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi.

At 03:55 PM

3027-3064-D

No.: \_\_\_\_\_/F.7/P&T/Admn/RADC/2024

Dated, Delhi the 25/04/2024

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I, II & III Central District, THC, Delhi.
4. The concerned Officers/ officials.
5. PS to the undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P -I, II & III Personal File/ACR, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.

*Bhandari*

Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi